

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
(DIVYANGJAN)**

**LOK SABHA**

UNSTARRED QUESTION No. 1957  
TO BE ANSWERED ON: 03.03.2020

**Welfare of Differently abled Persons**

1957: SHRI JUGAL KISHORE SHARMA,  
SHRIMATI RITI PATHAK:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) whether the Government has formulated any scheme for the welfare of disabled and handicapped people in Jammu and Kashmir;
- (b) if so, the details thereof; and
- (c) the amount provided by the Government for the welfare of disabled and handicapped people in Jammu and Kashmir?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHANPAL GURJAR)

**(a) to (c):** Department of Empowerment of Persons with Disabilities (DEPwD) implements the following major schemes for the welfare of Persons with Disabilities (PwDs) in all the States/UTs of the country including the UT of Jammu & Kashmir:

1. Deendayal Disabled Rehabilitation Scheme (DDRS),
2. Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances Scheme (ADIP),
3. Scheme for Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA) with the following broad components:
  - (i) Creation of barrier free environment for Persons with Disabilities,
  - (ii) National Action Plan for Skill Development of Persons with Disabilities (PwDs),
  - (iii) Accessible India Campaign,
  - (iv) Establishment of District Disability Rehabilitation Centre (DDRC) in the Identified Districts,
  - (v) Unique Disability Identification (UDID) Project, and
  - (vi) Composite Regional Centre for Skill Development, Rehabilitation & Empowerment for Persons with Disabilities.
4. Scholarships for Students with Disabilities,
5. State Spinal Injury Centre.

Details of these schemes and the amount provided by this Department for the UT of Jammu & Kashmir during last three years are at Annexure.

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Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question. No. 1957 to be answered on 03.03.2020 regarding Welfare of Differently abled Persons raised by Shri Jugal Kishore Sharma and Shrimati Riti Pathak:

### 1. Deendayal Disabled Rehabilitation Scheme (DDRS):

Under Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance in the form of Grant-in-Aid is provided to the Programme Implementing Agencies (PIAs) for their projects relating to rehabilitation of Persons with Disabilities (PwDs) to enable them to reach and maintain their optimal, physical, sensory, intellectual, psychiatric and socio functional levels. The scheme has been revised with effect from 1<sup>st</sup> April, 2018.

The list of nine model projects under DDRS is as under:

- (i) Pre-School, Early Intervention and Training
- (ii) Special Schools for:-
  - (a) Children with Intellectual Disabilities
  - (b) Children with Hearing & Speech Disabilities
  - (c) Children with Visual Disabilities
- (iii) Project for Cerebral Palsied Children
- (iv) Project for Rehabilitation of Leprosy Cured Persons
- (v) Half Way Home for Psycho-Social Rehabilitation of Treated and Controlled people with mental illness
- (vi) Home Based Rehabilitation Programme/Home Management Programme
- (vii) Project for Community Based Rehabilitation
- (viii) Project for Low Vision Centers
- (ix) Projects for Human Resource Development

The details of funds released under DDRS in the UT of Jammu and Kashmir during the last three years are as under:

		(Rs. in lakhs)
Year	Amount Released	
2016-17		3.25
2017-18		0.68
2018-19		5.79
<b>Total</b>		<b>9.72</b>

### 2. Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances Scheme (ADIP):

Under ADIP Scheme, the funds are released to various Implementing Agencies viz. Artificial Limbs Manufacturing Corporation(ALIMCO)/ National Institutes/Composite Regional



Centres(CRCs)/District Disability Rehabilitation Centres/Indian Red Cross Societies/ Non Government Organisations etc. to assist the eligible disabled persons (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances throughout the country that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

The details of funds released under ADIP in the UT of Jammu and Kashmir during the last three years are as under:

		(Rs. in lakhs)
Year	Amount Released	
2016-17		222.59
2017-18		167.81
2018-19		247.35
<b>Total</b>		<b>637.75</b>

### 3. Scheme for Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA):

This Ministry has been implementing the Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA) for providing financial assistance for undertaking various activities outlined in the Rights of Persons with Disabilities Act (RPwD), 2016. The Act endorses the Rights of Persons with Disabilities for access to education, vocational training, employment, public transport, built environment, information and communication and upholds their independence and dignity. The Ministry has been releasing funds under the Scheme since 1999 after the implementation of the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. The major components of the SIPDA Scheme are as follows:

**(I) Creation of barrier free environment for Persons with Disabilities:** Under the Scheme for implementation of Right of Persons with Disabilities Act, 2016 (SIPDA), funds are provided to the State/UTs across the country for creation of barrier free environment. Funds are released mainly for creation of barrier free environment by construction of lifts, ramps, accessible toilets, tactile tiles and accessible websites, etc. for the benefit of Persons with Disabilities.

The details of funds released under SIPDA-Creation of Barrier Free Environment for Persons with Disabilities in the UT of Jammu and Kashmir during the last three years are as under:

		(Rs. in lakhs)
Year	Amount Released	
2016-17		15.00
2017-18		0.00
2018-19		0.00
<b>Total</b>		<b>15.00</b>



## (II) National Action Plan for Skill Development of Persons with Disabilities (PwDs):

DEPwD implements an umbrella scheme namely Scheme for Implementation of Persons with Disabilities Act (SIPDA) which has a component for Skill Development for PwDs. Under this component, the Department launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) in March, 2015 which is implemented across the country. Under NAP skilling of PwDs is conducted through a network of empanelled training partners comprising Government organizations (NIs/NHFDC/CRCs/Other Govt. Orgs) and Non-Governmental Organizations (NGOs). There is no separate budgetary allocation stipulated for the NAP for Skill training of PwDs and funds are released from budgetary allocation of SIPDA.

The details of funds released under National Action Plan for Skill Development of Persons with Disabilities in the UT of Jammu and Kashmir during the last three years are as under:

Year	Amount Released	(Rs. in lakhs)
2016-17		24.50
2017-18		43.08
2018-19		0.00
Total		67.58

## (III) Accessible India Campaign:

The Rights for Persons with Disabilities Act 2016 (RPwD Act, 2016) mandates accessibility under Sections 40-46. Following the international mandates of UNCRPD and Incheon Strategy, the Accessible India Campaign (AIC) was launched on 3<sup>rd</sup> December 2015 by the Hon'ble Prime Minister, with the vision of creating barrier free environment for independent and safe living of Persons with Disabilities (PwDs). AIC is being implemented under 3 pillars of accessibility in built up environment, transportation system and Information & Communication Technology (ICT).

The details of funds released under AIC in the UT of Jammu and Kashmir during the last three years are as under:

Year	Amount Released	(Rs. in lakhs)
2016-17		42.74
2017-18		0.00
2018-19		1073.90
Total		1116.64

## (IV) Establishment of District Disability Rehabilitation Centre (DDRC) in the Identified Districts:

District Disability Rehabilitation Centres (DDRCs) are set up to provide services to persons with disabilities (PwDs) at district level with the intention of reaching the benefits to remotest corners of the country, including providing assistive devices, therapeutic service, early detection and intervention and awareness generation. DDRC are to be setup in 325 districts. These DDRCs are managed by District Management Team (DMT) under the control of District Magistrate/ District



Collector concerned. Financial assistance is provided by Department of Empowerment of Persons with Disabilities (DEPWD) to the DDRCs in the form of honorarium to the staff, purchase of equipments and contingencies. The rates have been revised with effect from 1<sup>st</sup> April 2018.

The details of funds released under DDRC in the UT of Jammu and Kashmir during the last three years are as under:

		(Rs. in lakhs)
Year	Amount Released	
2016-17		0.00
2017-18		0.00
2018-19		4.16
<b>Total</b>		<b>4.16</b>

**(V) Unique Disability Identification (UDID) Project:** As per Census 2011, there are 2.68 crore Persons with Disabilities (PwDs) in the India. The Department of Empowerment of Persons with Disabilities (Divyangjan) has implemented a project viz. "Unique ID for Persons with Disabilities" to create a national data base for PwDs and also to issue Unique ID card to each PwD. The Objectives of the UDID Project are as follows:

- (i) To create a National Database for Persons with Disabilities (PwDs) and issue a Unique Disability ID Card to every Person with Disability,
- (ii) Encourage transparency, efficiency and ease of delivering the government benefits to the persons with disability,
- (iii) Tracking of physical and financial progress of benefit delivery at all levels of hierarchy of implementation – from Village level, Block level, District level, State level and National level.

The details of funds released under UDID in the UT of Jammu and Kashmir during the last three years are as under:

		(Rs. in lakhs)
Year	Amount Released	
2016-17		0.00
2017-18		0.00
2018-19		25.00
<b>Total</b>		<b>25.00</b>

**(VI) Composite Regional Centre (CRC) for Skill Development, Rehabilitation & Empowerment for Persons with Disabilities:** CRC for Skill Development, Rehabilitation & Empowerment for Persons with Disabilities has been established in Srinagar, Jammu & Kashmir with purpose to provide rehabilitation services to all categories of Persons with Disabilities (PwDs), train rehabilitation professionals, workers and functionaries, undertake programmes of education and skill development of PwDs and create awareness among parents and the community regarding needs and rights of PwDs.



The details of funds released CRC in the UT of Jammu and Kashmir during the last three years are as under:

(Rs. in lakhs)

Year	Amount Released
2016-17	647.90
2017-18	165.00
2018-19	225.00
<b>Total</b>	<b>1037.9</b>

**4. Scholarships for Students with Disabilities:** Department of Empowerment of Persons with Disabilities is implementing the Central Sector umbrella Scheme of "Scholarships for Students with Disabilities" with the following components:

- (i) Pre-Matric Scholarship for SwDs (For Class IX & X),
- (ii) Post-Matric Scholarship for SwDs (For Class XI to Post-graduate Degree/Diploma),
- (iii) Top Class Education Scholarship for SwDs (For Graduate and Post-graduate Degree/Diploma in notified Institutes of excellence in Education),
- (iv) National Overseas Scholarship (For Master's Degree/Ph.D. in Foreign Universities).
- (v) National Fellowship for PwDs (For M.Phil. and Ph.D. in Indian Universities, and
- (vi) Free Coaching for SwDs (For recruitment examinations for Group A & B posts and entrance examinations for admission in technical and professional courses);

The details of funds released under UDID in the UT of Jammu and Kashmir during the last three years are as under:

(Rs. in lakhs)

Year	Amount Released
2016-17	44.80
2017-18	111.40
2018-19	130.05
<b>Total</b>	<b>286.25</b>

**5. State Spinal Injury Centre:** Under the Central Sector Scheme of 'State Spinal Injury Centre', the Department has sanctioned the grant-in-aid of Rs. 2.00 crore to Government Medical College Jammu and Rs. 1.17 crore to Government Medical College, Srinagar for setting up State Spinal Injuries Centre during the financial year 2016-17.